



OFFICIAL MEMORANDUM

Sub: Courts & Judges – Spread of Corona Virus Pandemic –
Functioning of Subordinate Courts in 19 Districts -
– Further Instructions issued.

- Ref: 1. High Court's Official Memorandum in
Roc.No.1363/2020/RG/Sub.Courts, dated 30.05.2020
2. High Court's Official Memorandum in
Roc.No.1363/2020/RG/Sub.Courts, dated 3.6.2020
3. High Court's Official Memorandum in
Roc.No.1363/2020/RG/Sub.Courts, dated 5.6.2020

In continuation of the directions issued in the High Court's Official Memorandums in the references cited, on reviewing the functioning of the Subordinate Courts in 19 districts, viz., (1) Dharmapuri, (2) The Nilgiris, (3) Krishnagiri, (4) Tiruvarur, (5) Theni, (6) Ramanathapuram, (7) Nagapattinam, (8) Karur, (9) Sivagangai, (10) Ariyalur, (11) Perambalur, (12) Erode, (13) Pudukkottai, (14) Cuddalore, (15) Namakkal, (16) Dindigul, (17) Virudhunagar, (18) Kanniyakumari, and (19) Tiruppur, the Hon'ble Administrative Committee

directs to continue the functioning of subordinate Courts in the said 19 Districts, in the same manner until further orders.

HIGH COURT, MADRAS
DATED: 16-06-2020.

Sd/- C.KUMARAPPAN,
REGISTRAR GENERAL

To

01. All the Hon'ble Judges (for information).
02. All the Registrars, High Court, Madras and Madurai Bench.
03. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai
04. All the Officers of the High Court of Madras and Madurai Bench
05. All the Head of Sections, High Court of Madras and Madurai Bench
06. The Principal District Judges/District Judge-cum-Chief Judicial Magistrate, Dharmapuri, The Nilgiris, Krishnagiri, Tiruvarur, Theni, Ramanathapuram, Nagapattinam, Karur, Sivagangai, Ariyalur, Perambalur, Erode, Pudukkottai, Cuddalore, Namakkal, Dindigal, Virudhunagar, Kanniyakumari, and Tiruppur. |
07. The Chief Judicial Magistrates, Dharmapuri, The Nilgiris, Krishnagiri, Tiruvarur, Theni, Ramanathapuram, Nagapattinam, Karur, Sivagangai, Ariyalur, Perambalur, Erode, Pudukkottai, Cuddalore, Namakkal, Dindigal, Virudhunagar, Kanniyakumari, and Tiruppur.
08. The Record Keeper, A.D. Records, High Court, Madras.

Copy to :

1. The Chairman, Federation of District and Subordinate Courts Bar Associations of Tamil Nadu and Pondicherry, No.1-A6, Trichy Main Road, Namakkal 637 001.
2. The Editors, The Hindu, Indian Express, Dinathanthi, Dinamani, Dinakaran, Dinamalar, Malaimurasu, Madras Times and UNI Madras.
3. The Press Trust of India, United India Colony, Kodambakkam, Chennai-24.
4. The Press Reporters, High Court, Madras.
5. The Director, All India Radio, Chennai-4 (News Division).

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